

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 121  
IA/283(AHM)2021  
IA/402(AHM)2021  
in  
CP(IB)/152(AHM)2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Sai Products

.....Applicant

V/s

Danke Electricals Ltd

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Nilu Vaidankar, learned counsel

For the Respondent : Mr. Anal Shah, learned counsel

**ORDER**

IA No. 283 of 2021 is filed by the Liquidator against Uttar Gujarat Vij Company Ltd. & Anr. Learned counsel for the Liquidator submitted that she has filed withdrawal pursis to withdraw the application.

The permission is granted.

Accordingly, IA No. 283 of 2021 stands withdrawn and disposed of.

List IA no 402 of 2021 for further consideration on 31.08.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)